

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.5584
TO BE ANSWERED ON 26TH JULY, 2019**

HEALTH AND WELLNESS CENTRES

**5584. SHRI P.R. NATARAJAN:
SHRI BENNY BEHANAN:
SHRI ANURAG SHARMA:
DR. MANOJ RAJORIA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of present and proposed Health and Wellness Centres (HWCs) in the country including rural and remote areas, State/UT-wise;
- (b) the funds allocated/proposed to be allocated in this regard;
- (c) the estimated number of beneficiaries benefited/likely to be benefited in HWCs in the country, State/UT-wise;
- (d) the necessary steps taken/being taken to ensure availability and fulfill the shortage of medical professionals and para medics in such HWCs in the country; and
- (e) the details of steps taken to ensure availability of trained professional to attend emergency cases in HWCs?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Under Ayushman Bharat – Health & Wellness Centres (AB-HWCs), 1.5 lakh Health Sub Centres and Primary Health Centres are to be transformed into Health and Wellness Centres across the country by December, 2022. The state-wise detail of 19,821 operational AB-HWCs as on 18.07.2019 is at Annexure-I.
- (b): The state-wise detail of Releases and Allocation under AB-HWCs for the F.Y. 2018-19 and 2019-20 is at Annexure-II. Besides this, various components of AB-HWCs like Human Resource, Free Drugs, Diagnostics etc. are also supported under regular National Health Mission (NHM) Budget.
- (c): Services at AB-HWCs are free and universal to all individuals residing in the service area.

(d): Only those Sub Health Centres and Primary Health Centres that have required human resource are considered as operational AB-HWCs, besides satisfying other functionality criterion. To ensure and enable availability of medical professionals and para medics in AB-HWCs, necessary financial and technical support is being provided to the States under NHM. Besides this, NHM Conditionality framework and mechanisms of incentives encourage states to complete recruitment for vacant positions of the necessary human resources at PHC and SHCs being transformed as AB-HWCs.

(e): Following steps are being taken to ensure availability of trained professional to attend emergency cases in HWCs:-

- PHC level AB-HWCs have trained-medical officers to attend emergency cases in HWCs.
- Sub Health Centre level AB-HWCs is being manned by CHOs who are trained in Certificate Programme in Community Health that includes topics related to training in management of cases for basic medical emergencies and trauma.
- Ministry of Health and Family Welfare has also set up a Task Force to finalize the Operational Guidelines for service delivery protocols for management of Basic Medical Emergency and Trauma at HWCs.

Sl. No.	State Name	HWCs Operational			
		SHC	PHC	UPHC	TOTAL
Non_High_Focus					
1	Andhra	779	1146	243	2168
2	Goa	4	20	4	28
3	Gujarat	782	772	71	1625
4	Haryana	169	199	74	442
5	Himachal	0	29	0	29
6	Jammu &	116	120	5	241
7	Karnataka	505	132	71	708
8	Kerala	0	643	30	673
9	Maharashtra	1136	1089	440	2665
10	Punjab	405	349	91	845
11	Tamil Nadu	293	1090	216	1599
12	Telangana	328	579	234	1141
13	West Bengal	143	256	0	399
Union_Territories					
14	Andman & Nicobar	28	0	2	30
15	Chandigarh	2	0	8	10
16	Dadra &	24	7	0	31
17	Daman & Diu	19	4	0	23
18	Delhi	0	0	0	0
19	Lakshadweep	0	0	0	0
20	Puducherry	0	18	0	18
North_East					
21	Arunachal	15	34	4	53
22	Assam	630	254	49	933
23	Manipur	63	5	1	69
24	Meghalaya	8	9	1	18
25	Mizoram	0	2	2	4
26	Nagaland	49	2	3	54
27	Sikkim	23	6	0	29
28	Tripura	40	26	5	71
High_Focus					
29	Bihar	82	421	95	598
30	Chhattisgarh	597	182	19	798
31	Jharkhand	203	108	53	364
32	Madhya	0	293	34	327
33	Odisha	99	824	82	1005
34	Rajasthan	130	392	56	578
35	Uttar Pradesh	777	916	388	2081
36	Uttarakhand	55	75	34	164
TOTAL		7504	10002	2315	19821

Source: HWC Portal (as on 18.07.2019)

Releases and Allocation under Ayushman Bharat Yojana/ Health & Wellness Centres (Comprehensive Primary Health Care) for the F.Y. 2018-19 and 2019-20

S.N.	States	Rs. In crore	
		Release (2018-19)	Allocation (2019-20)
1	Andaman & Nicobar Islands	0.80	1.43
2	Andhra Pradesh	43.51	57.94
3	Arunachal Pradesh	8.15	14.63
4	Assam	68.67	91.85
5	Bihar	88.50	122.03
6	Chandigarh	0.71	0.94
7	Chhattisgarh	36.42	49.42
8	Dadra & Nagar Haveli	0.70	1.25
9	Daman & Diu	0.43	0.75
10	Delhi	-	9.27
11	Goa	0.79	1.40
12	Gujarat	44.64	60.13
13	Haryana	18.45	24.78
14	Himachal Pradesh	16.08	21.96
15	Jammu & Kashmir	32.66	44.48
16	Jharkhand	26.02	47.20
17	Karnataka	47.98	64.57
18	Kerala	18.43	24.71
19	Lakshadweep	0.18	0.32
20	Madhya Pradesh	87.74	118.73
21	Maharashtra	91.27	121.18
22	Manipur	5.44	9.69
23	Meghalaya	8.64	11.49
24	Mizoram	4.03	7.05
25	Nagaland	5.01	8.79
26	Orissa	48.34	65.22
27	Puducherry	14.46	0.85
28	Punjab	19.69	26.47
29	Rajasthan	83.70	113.72
30	Sikkim	2.16	3.09
31	Tamil Nadu	56.41	69.86
32	Tripura	10.18	13.41
33	Uttar Pradesh	176.10	237.09
34	Uttarakhand	19.62	26.68
35	West Bengal	59.47	85.05
36	Telangana	46.14	42.56
Grand total		1,191.52	1,600.00

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Allocation has no relevance after the close of the financial year, hence releases for F.Y. 2018-19 has been provided.
3. CPHC comprises of CPHC under Health System Strengthening under NRHM and NUHM.